

HIGH COURT OF SIKKIM
GANGTOK

No. 06/Confdl/HCS

Dated: 29.04.2021

NOTIFICATION

Taking into consideration Order No. 15/Home/2021 dated 29.04.2021 issued by the Government of Sikkim, the welfare of all the stakeholders and in continuation to Notification No. 05/Confdl/HCS dated 27.04.2021, the High Court of Sikkim and all the Subordinate Courts of the State shall continue to remain closed till 7th May 2021 to break the chain of transmission of COVID-19 cases. The following instructions will be operational during the above period:

1. The cases which have already been fixed in the High Court of Sikkim between 3rd May 2021 to 7th May 2021 shall stand deferred. The next date(s) will be intimated to all the concerned parties by the Deputy Registrar (Judicial).
2. Any urgent matter arising during the above period will be listed before the Hon'ble Judges present in the station.
3. In the Subordinate Courts, any urgent matter arising during the above period including bail applications and remand matters shall be taken up by the concerned Judges/Magistrates forthwith.
4. The Officers and Staff members of the High Court and all the Subordinate Courts shall not leave the station during the said period.

By Order

(K.W. Bhutia)
REGISTRAR GENERAL
29.04.2021

Copy for information to:

1. Secretary General, Supreme Court of India.
2. Registrar General, All High Courts.
3. Additional Registrar-cum-PPS to Hon'ble the Chief Justice.
4. Additional Registrar-cum-PPS to Hon'ble Judge.
5. PS to Hon'ble Judge.
6. Advocate General, Government of Sikkim.
7. Additional Advocate General, Government of Sikkim.
8. All District & Sessions Judges.
9. Legal Remembrancer-cum-Secretary, Law Department, GOS.
10. Member Secretary, Sikkim State Legal Services Authority.
11. Director, Sikkim Judicial Academy.
12. Additional Director, Sikkim Judicial Academy.
13. All Chief Judicial Magistrates-cum-Civil Judges.
14. All Sr. Civil Judges-cum-Judicial Magistrates.
15. All Civil Judges-cum-Judicial Magistrates.
16. President, Bar Association of Sikkim, Gangtok.
17. President, Namchi Bar Association, South Sikkim.
18. All District Magistrates.
19. Additional Secretary, Home Department for publication in the Government Gazette.
20. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
21. Notice Board.
22. Guard file and
23. File.

(Jyoti Kharka)

REGISTRAR

29.04.2021